

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that today i.e. on **06th November, 2020** :

I

The **Hon'ble Shri Justice M. S. Sonak** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to Division Bench are allowed before the Reconstituted Division Bench comprising of **Hon'ble Shri Justice Dama Seshadri Naidu & Hon'ble Smt. Justice M. S. Jawalkar.**

III

Urgent mentioning and placing of the matters pertaining to Single Bench at Sr. No. 1 of Part IIInd of the notice dated 28.10.2020 of Registrar (Judicial-I) High Court, Appellate Side, Bombay, are allowed before the **Hon'ble Smt. Justice M. S. Jawalkar.**

By Order

**High Court of Bombay at Goa,
Panaji**

Date: 06.11.2020

**(Kiran A. Bagi)
Registrar (Judicial)**